

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.NO. 417/2005

Wednesday, this the 16th day of November, 2005.

CORAM:

HON'BLE MR N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER
HON'BLE MR GEORGE PARACKEN, JUDICIAL MEMBER

M.Murali,
Deputy Conservator of Forests,
O/o Assistant Conservator of Forest,
Social Forestry Division,
Kozhikode.

Applicant

By Advocate Mr PV Mohanan

vs

1. Union of India represented by
the Secretary,
Ministry of Environment & Forest,
Pariyavaran Bhavan,
CGO Complex,
Lodi Road, New Delhi.
2. The State of Kerala,
represented by Chief Secretary,
Government of Kerala,
Thiruvananthapuram.
3. Union Public Service Commission
represented by its Secretary,
Shahjahan Road, New Delhi.
4. The Selection Committee
for Selection to the Indian Forest Service
Constituted under Regulation 3 of
IFS (Appointment By Promotion)
Regulation 1966, represented by
its Chairman,
Union Public Service Commission,
New Delhi.

Respondents

By Advocate Mr TPM Ibrahimkhan, SCGSC (for R.1,3& 4)

By Advocate Mr Renjith.A, G.P.(for R-2)

The application having been heard on 16.11.2005, the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

Learned counsel for respondent-2 submits that vide letter No.17013/09/2005-IFS.II dated 19.10.2005, the vacancy position intimated as 8 from the year 2002-2005 is as under:

2002 -	1
2003 -	1
2004 -	4
2005 -	2

He further submits that due process for further cause of action is already on the way.

2. Accordingly the O.A is disposed of with a direction that the case of the applicant may be considered, along with other candidates and a decision taken at the earliest. The fact of impending retirement of the applicant on 30.11.2005 shall not stand in the way of his being considered, if he is otherwise found suitable. There is no order as to costs.

Dated, the 16th November, 2005.


GEORGE PARACKEN
JUDICIAL MEMBER


N.RAMAKRISHNAN
ADMINISTRATIVE MEMBER

trs